

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No. 1225/94.

New Delhi, this the 9th day of June, 1994.

SHRI J.P. SHARMA, MEMBER(J).  
SHRI B.K. SINGH, MEMBER(A).

Smt. Prabha Kumari Chutani,  
W/o: Shri M.L. Chutani,  
aged 44½ years,  
R/o: C/O Embassy of India,  
Ankara (Turkey),  
presently at Delhi and residing at:  
39/38, Old Rajinder Nagar,  
New Delhi-110060.

and last employed as :

Upper Division Clerk in the  
Mahanagar Telephone Nigam Limited,  
New Delhi.

...Applicant

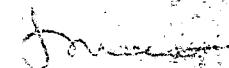
VERSUS

1. Union of India, through the Secretary,  
Ministry of Telecommunications,  
Government of India, Sanchar Bhawan,  
Parliament Street, New Delhi-110001.
2. Chief General Manager,  
(Maintenance : NTR),  
Department of Telecommunications,  
Kidwai Bhawan, New Delhi-110001.
3. The Director,  
(SAT & Administration),  
Department of Telecommunications, Kidwai Bhawan,  
New Delhi-110001.

ORDER (ORAL)

After hearing the learned counsel for certain time  
and going through the judgment of this Tribunal in OA No.1279/90  
dated 11.10.1993, the learned counsel in these peculiar  
circumstances did not press the original application. The  
same is, therefore, dismissed as withdrawn.

  
(B.K.SINGH)  
MEMBER(A)

  
(J.P.SHARMA)  
MEMBER(J)

'KALRA'